

ITEM NO.1+2      Court 5 (Video Conferencing)      SECTION XI

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (C) No(s).11959/2014

(Arising out of impugned final judgment and order dated 11-04-2014 in WP No. 65085/2012 passed by the High Court of Judicature at Allahabad)

SUPERTECH LTD

Petitioner(s)

VERSUS

EMERALD COURT OWNER RESIDENT  
WELFARE ASSOCIATION & ORS.

Respondent(s)

(WITH APPLICATION(s) FOR PERMISSION, APPROPRIATE ORDERS/DIRECTIONS, CLARIFICATION/DIRECTION, EXEMPTION FROM FILING O.T., INTERVENTION/IMPLEADMENT, PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

WITH

Diary No(s). 28571/2018 (XI)

(IA No. 143854/2018 - CONDONATION OF DELAY IN FILING, IA No. 143855/2018 - CONDONATION OF DELAY IN REFILING / CURING THE DEFECTS, IA No. 143856/2018 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT, IA No. 143859/2018 - EXEMPTION FROM FILING O.T., IA No. 143858/2018 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES, IA No. 143853/2018 - PERMISSION TO FILE PETITION)

SLP(C) No. 14314/2014 (XI)

(WITH APPLICATION(s) FOR INTERVENTION/IMPLEADMENT, APPROPRIATE ORDERS/DIRECTIONS, CLARIFICATION/DIRECTION, IA No. 68465/2017 - PERMISSION TO APPEAR AND ARGUE IN PERSON, PERMISSION TO FILE APPLICATION FOR DIRECTION)

SLP(C) No. 12948/2015 (XI)

SLP(C) No. 12427/2015 (XI)

(WITH IA No. 5/2015 - APPLICATION FOR RECEIVING CERTIFIED COPIES OF PLEADINGS, DOCUMENTS AND ORDERS, IA No. 4/2015 - CONDONATION OF DELAY IN FILING, IA No. 6/2015 - PERMISSION TO FILE ANNEXURES)

SLP(C) No. 12947/2015 (XI)

SLP(C) No. 12470/2014 (XI)

(WITH IA No. 2/2015 - EXEMPTION FROM FILING O.T.)

SLP(C) No. 14262/2014 (XI)

SLP(C) No. 21035/2014 (XI)  
(WITH APPLN(S) FOR APPROPRIATE ORDERS/DIRECTIONS,  
INTERVENTION/IMPLEADMENT)

SLP(C) No. 31117/2014 (XI)

CONMT.PET.(C) No. 380/2021 in SLP(C) No. 14314/2014 (XI)

CONMT.PET.(C) No. 381/2021 in SLP(C) No. 14314/2014 (XI)  
(FOR ADMISSION)

CONMT.PET.(C) No. 382/2021 in SLP(C) No. 14314/2014 (XI)  
(FOR ADMISSION)

CONMT.PET.(C) No. 383/2021 in SLP(C) No. 14314/2014 (XI)  
(FOR ADMISSION)

CONMT.PET.(C) No. 384/2021 in SLP(C) No. 14314/2014 (XI)

Date : 03-08-2021 These matters were called on for hearing today.

CORAM : HON'BLE DR. JUSTICE D.Y. CHANDRACHUD  
HON'BLE MR. JUSTICE M.R. SHAH

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Mr. Abhijeet Sinha, AOR

Mr. Shaurya Sahay, Adv.

Mr. Avijit Mani Tripathi, Adv.

**UPON hearing the counsel the Court made the following  
O R D E R**

- 1 Arguments heard in part.
- 2 List the matters tomorrow (4 August 2021) for further hearing.

**(SANJAY KUMAR-I)  
AR-CUM-PS**

**(SAROJ KUMARI GAUR)  
COURT MASTER**